

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.405**  
**IB/778/ND/2022**

**IN THE MATTER OF:**

Schneider Electric India Private Limited	...	Applicant
Versus		
Sarkun Solar Private Limited	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Ms. Mohna M. Lal, Adv., Ms. Geetali Hazarika, Adv. & Mr. Nikhil Anand, Adv.
For the Respondent	:	

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 21.02.2023.

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court IV**